

**FORM G (3<sup>rd</sup> Time)****INVITATION FOR EXPRESSION OF INTEREST FOR  
NAOLIN INFRASTRUCTURE PRIVATE LIMITED OPERATING AS EPC IN POWER  
AND INFRASTRUCTURE INDUSTRY**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>SL.</b>	<b>RELEVANT PARTICULARS</b>	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	<b>M/s.Naolin Infrastructure Private Limited</b> <b>CIN: U45200TG2010PTC068516</b>
2.	Address of the registered office	H.No. 6-3- 1090/1/1, 3 <sup>rd</sup> Floor, Uma Hyderabad House, Raj Bhavan Road, Somajiguda, Hyderabad – 500 082 TG
3.	URL of website	<a href="http://www.naolininfra.com/">http://www.naolininfra.com/</a>
4.	Details of place where majority of fixed assets are located	Hyderabad in Telangana State and equipment's at sites in various parts in the country
5.	Installed capacity of main products/ services	Not applicable – Corporate Debtor undertakes projects based on participation in Tenders.
6.	Quantity and value of main products/ services sold in last financial year	Turnover as per the latest available audited financials: For FY 2022-23 Rs.168.07 crores. For FY 2023-24 not available.
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Latest available audited financials for FY 2022-23 and Provisional financials for FY 2023-24 can be obtained by writing to email to the Resolution Professional at: <a href="mailto:cirp.naolin@gmail.com">cirp.naolin@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be obtained by writing to email to the Resolution Professional at: <a href="mailto:cirp.naolin@gmail.com">cirp.naolin@gmail.com</a>
10.	Last date for receipt of expression of interest	29-11-2024
11.	Date of issue of provisional list of prospective resolution applicants	09-12-2024
12.	Last date for submission of objections to provisional list	14-12-2024
13.	Date of issue of final list of prospective resolution applicants	24-12-2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	29-12-2024
15.	Last date for submission of resolution plans	28-01-2025
16.	Process email id to submit Expression of Interest	<a href="mailto:cirp.naolin@gmail.com">cirp.naolin@gmail.com</a>

Date: 14.11.2024  
Place: Hyderabad

Maligi Madhusudhana Reddy,  
Resolution Professional,  
Naolin Infrastructure Private Limited  
Regn. No. IBBI/ IPA-001/IP-P00843/ 2017-2018/11427  
AFA: AA1/11427/02/311225/107442,  
valid up to 31-12-2025  
MMR Lion Corp, 4th Floor, HSR Eden,  
Beside Cream Stone, Road No.2,  
Banjara Hills, Hyderabad, Telangana-500034  
Email: [cirp.naolin@gmail.com](mailto:cirp.naolin@gmail.com)